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T.P.(C) No. 289 OF 2002
ITEM No.23

Court No. 7

SECTION XVIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Transfer Petition.(Civil) No.289/2002@@
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J. SAI LAKSHMI Petitioner (s)

VERSUS

J. KAMLESWARA RAO Respondent (s)

(With Appln(s). for stay)

Date : 15/11/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE B.P. SINGH

For Petitioner (s) Mrs.K. Sarada Devi,Adv.(SCLS)

For Respondent (s) Mr. Vipin Gogia, Adv.
Mrs. Jaspreet Gogia, Adv.

UPON hearing counsel the Court made the following
O R D E R

L.....L.....I.....T.....T.....T.....T.....T.....T....J
.SP2

Adjourned by six weeks at the request of the
learned counsel for the petitioner.

.SP1

(Pawan Kumar)
Court Master

(Prem Prakash)
Court Master